

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:226

ANSWERED ON:14.03.2007

UNAUTHORISED PCOS

Prasad Shri Hari Kewal;Renge Patil Shri Tukaram Ganpatrao

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the STD-PCOs allocated to the handicapped and the unemployed persons are being run by others unauthorisedly;
- (b) if so, the number of such cases that have come to the notice of the Government during the last two years;
- (c) whether the Government has conducted any enquiry in this regard;
- (d) if so, the details of the findings of such an enquiry; and
- (e) the action taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI DAYANIDHI MARAN)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF LOK SABHA IN RESPECT OF PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 226 FOR 14TH MARCH, 2007 REGARDING UNAUTHORISED PCOS.

(a) Sir, as regards running of PCOs allocated to handicapped and unemployed persons unauthorizedly by other persons, no such case has come to the notice of the Government during the last two years.

(b) to (e) Do not arise in view of (a) above.